Name of the corporate debtor:FAIRDEAL MULTIFILAMENT PRIVATE LIMITED

Annexure-1

Date of commencement of CIRP: Date of Order is 21/02/2023 (Certified copy of order received on 22/02/2023)

List of creditors as on: 04/03/2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of Claims received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

N.A

NIRAJ KUMAR
IBBI/IPA-001/
IP-P-02368/
2021-2022/13586
Insolvency Professional

Fintech Restructuring LLP
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Insolvency Professional

For Fairdeal Multifilament Pvt. Ltd.
(Under CIRP)

Authorised Signatory
Fintech Restructuring LLP
Resolution Professional